NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/44/2017

NAME OF THE PETITIONER(S)

: P. Shanmugam & 7 others

NAME OF THE RESPONDENT(S)

: SHANTI ELECTRICAL CONTROLS PVT LTD & 3 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

M. ROSHAN ATIQ

BOY SRICHARAN RANGARATAN

PETITIONER

VISHNU MOHAN

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. They stated that two other connected matters, CP 41/2017 & CP 43/2017 have not been listed today. The Registry is directed to list the above matters on the next date of hearing. Time is enlarged at request. Put up on 06.03.2018.

Member(Technical)

(S VIJAYÁŘAGHAVAN) (K ANANTHA PADMÁNABHA SWAMY) Member(Judicial)